

1  
**IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE**

**BEFORE  
HON'BLE SHRI JUSTICE PRANAY VERMA**

**ON THE 2<sup>nd</sup> OF MAY, 2024**

**MISC. CRIMINAL CASE No. 7483 of 2024**

**BETWEEN:-**

**DEVKARAN S/O DAGDU, AGED ABOUT 43 YEARS,  
OCCUPATION: LABOUR PITNANAGAR, KHARGONE  
(MADHYA PRADESH)**

**.....APPLICANT**

***(BY SHRI NILESH DAVE - ADVOCATE)***

**AND**

**THE STATE OF MADHYA PRADESH STATION HOUSE  
OFFICER THROUGH P.S. BEDIYA (MADHYA PRADESH)**

**.....RESPONDENTS**

***(RESPONDENT/STATE BY SHRI ANENDRA SINGH PARIHAR - PANEL  
LAWYER AND OBJECTOR BY SHRI SHUBHAM YADAV - ADVOCATE)***

*This application coming on for admission this day, the court passed the  
following:*

**ORDER**

Learned counsel for the applicant prays for withdrawal of the application.

Prayer is allowed and the application is dismissed as withdrawn.

**(PRANAY VERMA)  
JUDGE**